Subject: Status of withdrawal/Filing of Departmental appeals in various appellate FORA identified under instruction dated 22.08.2019 from F.NO.390/Misc./116/2017-JC -regd.

Reference: Instruction dated 22.08.2019 from F.NO.390/Misc./116/2017-JC.

Please refer to this office letter of even number dated 27.08.2019 on the above subject (copy enclosed).

It has been directed that the filing of requisite application for withdrawal of identified cases below monetary limits (as per instruction dated 22.08.2019), pending in the Supreme Court, High Courts and CESTAT should be completed by 20.10.2019.

2. Further, the requisite report in the format prescribed vide the above instruction have not been received from many of the zones, which may be sent immediately.

3. It is requested that the process of filing and withdrawal may kindly be expedited and report sent to this office by 20.10.2019.

Yours Faithfully

(Jitendra Kumar)
Joint Secretary (Review)